

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FORTIRA SOFTWARE INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	FORTIRA SOFTWARE INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/07/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC BANGALORE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2012FTC064770
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO GC, ALSA GLENRIDGE 32, LANGFORD ROAD, BANGALORE, KARNATAKA, INDIA, 560025
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 th JUNE 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP- N00016/2016-17/10030 AFA valid up to 30/06/2025
8	LAST DATE FOR SUBMISSION OF CLAIMS	24 th JULY 2025

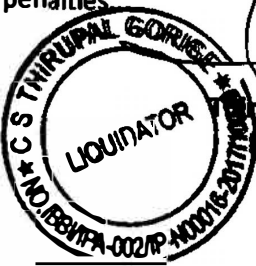
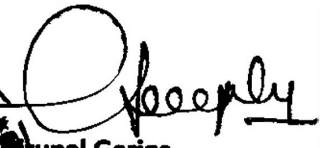
Notice is hereby given that Fortira Software India Private Limited has commenced voluntary liquidation on 24th JUNE 2025.

The stakeholders of Fortira Software India Private Limited are hereby called upon to submit a proof of their claims, on or before 24TH JULY 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 27/06/2025
Place: Bangalore

 
Thirupal Gorige
Liquidator